

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:2702

ANSWERED ON:25.11.2010

FAST TRACK COURTS

Haque Shri Sk. Saidul;Punia Shri P.L. ;Singh Shri Ganesh

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the numbers of Fast Track Courts running in the country, State-wise; and
- (b) the number of cases handled, settled and pending during the last two years and the current year, State-wise and year-wise?

Answer

MINISTER OF LAW & JUSTICE (DR. M. VEERAPPA MOILY)

(a) As per the information received from the Registry of the High Courts/State Governments, a statement indicating the number of Fast Track Courts functional in the country is enclosed at annexure-I.

(b) As per the information received, statements indicating the number of cases transferred to Fast Track Courts, settled by these Courts and pending in these Courts during the years 2008, 2009 and the current year are enclosed at annexure-II, III and IV respectively.